

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC. XXXVII-16/2017/2868 /R. Cell

Dated Guwahati the 25th September, 2017

The Gauhati High Court has been pleased to call for **3 (three) sets** of copies of **5 (five) Judgements {2(two) Civil and 3(three) criminal each}**, provisionally, from the following Grade-II Judicial officers in connection with regular promotion from Grade-II to Grade-I of Nagaland Judicial Service. The process is subject to further scrutiny on eligibility as per Rules. The Judgements should reach the undersigned on or before **16.10.2017** in office hours.

Sl. No.	Name of the officers
1.	Shri Chinemchiba, CJM, Mokokchung (Under Suspension)
2.	Smti M. T. Therieh, CJM, Kiphire
3.	Shri Inalo Zhimomi, CJM, Mon
4.	Shri Victo Sema, CJM Kohima

In respect of the Officer at Serial No. 1, decisions will be subject to the outcome of the disciplinary proceeding pending against him.

By Order,


Sd- M. K. Kalita

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell

Memo No. HC. XXXVII-16/2017/2868/R. Cell Dated Guwahati, 25th September, 2017

Copy to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Admn. / Judicial /Estt.), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Gauhati High Court, Nagaland for information and necessary action.
4. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for information of his Lordship.
5. System Analyst, Gauhati High Court, Guwahati, for uploading the Notification in the official website of Gauhati High Court, immediately, under the caption "Notification dated 25.09.2017 regarding calling judgements for Regular promotion from Grade-II officers of Nagaland Judicial Service".
6. P.S. to Hon'ble Mr. Justice, Gauhati High Court, Guwahati, for his Lordship's kind information.
7. P.S. to Hon'ble Mrs. Justice, Gauhati High Court, Guwahati, for her Ladyship's kind information.
8. Notice Board, Gauhati High Court.
9. Order File.


25/9/17
Registrar (Vigilance)-cum-
In Charge, Recruitment Cell